

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.224

Appeal/57(AHM)2023

Proceedings under Section 57, 58 r.w 59 Co. Act, 2016 r.w Rule 11 & 70 of NCLT Rules, 2016

IN THE MATTER OF:

Anoopama Shah

.....Applicant

V/s

Jonson Control-Hitachi Air Condition India Ltd & Ors

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

(Hybrid Mode)

Despite repeated calls none has appeared on behalf of the applicant.

Re-list the matter for further hearing / dismissal on 26.09.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

PRAVEEN GUPTA
MEMBER (JUDICIAL)